

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 112 of 2020

In the matter of:

Goldstar Enclave Pvt. Ltd.

....Appellant

Vs.

Jasjit Pal & Ors.

....Respondents

Present:

**Appellant: Mr. Jayant Mehta and Mr. Vikrant Panchnanda for
Advocate.**

Respondents: None

ORDER

28.07.2020: Heard the Learned Counsel for the Appellant. Notice is ordered to the Respondent returnable by 19th August, 2020. Let the requisites be filed alongwith a process fee within three days from today. If the Appellant provides e-mail address of the Respondents, service may also be effected in that mode also. Also notice is permitted to be served on the Respondent through speed post.

Registry is directed to List the matter on **19th August, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[Ms. Shreesha Merla]
Member (Technical)**

ha/nn